

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

M.A. No. 64/2024

In

O.A. No. 581/2023

TRIBUNAL ON ITS MOTION

D.O.H:- 24/03/2025

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Through



Puja Kalra
(Advocate)

Standing Counsel for MCD
Ch. No. 430/431, Lawyers Chambers
Delhi High Court, New Delhi.

Date: 21/03/2025

Place: New Delhi.

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

M.A. No. 64/2024

In

O.A. No. 581/2023

TRIBUNAL ON ITS MOTION

**STATUS REPORT BY WAY OF AN AFFIDAVIT
ON BEHALF OF THE RESPONDENT MUNICIPAL
CORPORATION OF DELHI (MCD) PURSUANT
TO ORDER DATED 29/11/2024.**

AFFIDAVIT OF SHADAB ALAM S/O LATE SH. MOHD. NAIEM ALI AGED ABOUT 37 YEARS, EXECUTIVE ENGINEER, MAINTENANCE DIVISION-IV, SOUTH ZONE, MUNICIPAL CORPORATION OF DELHI, NEW DELHI:-

I, the deponent above named, do hereby solemnly affirm as state as follows:

1. That I am presently posted as Executive Engineer, Maintenance Division-IV, South Zone, MCD, New Delhi and am conversant with the facts of the case, as such am competent to depose the instant affidavit, on the basis of the official record maintained and made available, on behalf of Respondent MCD.
2. That the instant status report / affidavit is being filed pursuant to order dated 29/11/2024 of this Hon'ble National Green Tribunal.
3. That as regards the alleged Aya Nagar Pond on referring to the record maintained and available with the department, it has been noticed that said Pond is situated in Gram Sabha land under Khasra No. 1704, Johad (16-02) is with DDA and was



transferred to South Delhi Municipal Corporation (now MCD) in 2018 to the Horticulture Department for the period of 05 years for the development of parks on temporary basis. The copy of the handing over letter dated 19/02/2018 in this regard is annexed herewith as **Annexure –A.**

4. That it has been informed by the Horticulture Department of Respondent – MCD that the area of the Pond has never been handed over to Respondent – MCD and the same is still with DDA. Moreover, in the above annexed handing over letter dated 19/02/2018 at point No. 3, it is clearly mentioned that “*Department of Horticulture, SDMC will use the land only for the purpose of development of park*”, hence, it is the responsibility of DDA for cleaning of Pond situated in Khasra No. 1704, so that Pond should remain in its pristine condition. However, the Maintenance Division –IV of Respondent – MCD alongwith DDA have also engaged the labor and cleaned the alleged Pond and the presently the same is free from garbage. The photographs showing the current status of the alleged Aya Nagar Pond are annexed herewith as **Annexure –B (Colly)** for kind perusal of this Hon’ble Tribunal.

5. That moreover, Horticulture Department of answering Respondent – MCD has also informed that it has developed the park at the alleged site in terms of the aforementioned handing over letter and also cleared the same from garbage / C & D



Waste dumps. The copy of the report is also annexed herewith as Annexure –C.

6. That moreover, it is also relevant to point out here that concerning the issue as raised in the instant OA, a meeting has also been coordinated by DPCC on 13/03/2025, wherein, the aforesaid status / action as taken by the Maintenance Division –IV and Horticulture Department of South Zone of Respondent – MCD has also been apprised with requisite reports. The copy of the minutes of meeting dated 13/03/2025 in this regard is also annexed herewith as Annexure –D.
7. That besides above, it is also relevant to state here that with the completions of the improvement and restoration work in respect of the said Johad / Pond DDA has already has been requested to take over the instant Johad / Pond for further maintenance and also get the cleaning work started as soon as possible vide letter bearing No. EE(M)-IV/SZ/2024-25/D-78 dated 27/05/2024, reminder letter bearing No. EE(M)-IV/SZ/2024-25/D-110 dated 20/06/2024 and reminder letter bearing No. EE(M)-IV/SZ/2024-25/D-406 dated 26/11/2024. However, till date no response has been received from DDA in this regard. Copy of the letters / reminders as sent in this regard are annexed herewith as Annexure –E (Colly).




Deponent

I identify the Deponent who has signed by this impression in my presence

VERIFICATION: 121 MAR 2025

Verified at Delhi on this ___ day of March – 2024, that the contents of the above affidavit are true and correct to my knowledge derived from the official records maintained by the MCD and I believe the same to be true and correct.



[Signature]
Deponent

CERTIFIED THAT THE CONTENTS EXPLAINED TO THE DEPONENT EXECUTANT WHO IS SEEMED PERFECTLY TO UNDERSTAND AT HIMSELF DEPOSED BEFORE ME AT NEW DELHI
[Signature]
IDENTIFY THE EXECUTANT DEPONENT WHO HAS SIGNED IN MY PRESENCE
VINOD KUMAR TIWARI, Advocate, Reg. No. 214/16/2020
NOTARY PUBLIC (NEW DELHI)

122

121 MAR 2025



(5) Annexure 'A'

22/04/18
26/2/18

GOVERNMENT OF NCT OF DELHI
OFFICE OF THE BLOCK DEVELOPMENT OFFICER (SOUTH)
DISTRICT MAGISTRATE (SOUTH) OFFICE M.B. ROAD, SAKET,
NEW DELHI-110068

F. No. BDO (South)/2017 /505

Dated: 19/02/2018

To,

The Deputy Director (Horticulture)
South Delhi Municipal Corporation,
South Zoon, Green Park, New Delhi

7232
28/2/18
7/3/18
17/2
D/S2
DDH

Sub: Handing over the Gram Sabha Land to the Horticulture Department of South Delhi Municipal Corporation for Development of Park on Temporary basis.

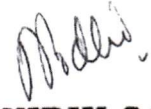
Sir,

This is with reference to your office letter No. Dy. Dir./Hort./SDMC/17-18./1296 dated 07.08.2017 on the subject cited above. In this regard, it is to inform you that the Divisional Commissioner, Govt. of NCT of /Delhi is pleased to accord the approval for grant of NOC for temporary use of vacant land of Gaon Sabha for development of park in village Aya Nagar in Khasra No. 1704 Johad (16-02).

Accordingly, the above said land is hereby handed over to Horticulture Department of South Delhi Municipal Corporation for development of park subject to the following terms and conditions: -

- for m/2/18
ADH-11
Sharan Rao
- 5/3
1. The ownership of Gaon Sabha Khasra No. 1704 Johad (16-02) land/site shall change as park and continue to remain as Gaon Sabha land in records and department of Horticulture, South Delhi Municipal Corporation will only has the right to use.
 2. It will be responsibility of department of Horticulture SDMC to protect the Gaon Sabha land from any type of encroachment.
 3. Department of Horticulture, SDMC will use the land only for the purpose of development of park.
 4. No permanent construction will be made on the Gaon Sabha land as given to Horticulture Department of SDMC to use for development of park.
 5. Department of Horticulture, SDMC will bear all the expenses relating to development, management and maintenance of the park.

6. Gaon Sabha/Revenue Department reserves the right to reclaim the land, if the same is required for any other important purpose by the government.
7. Any damage to the site would be rectified by the department of Horticulture, SDMC at the time of return of the land to Gaon Sabha.
8. Park should be developed by the SDMC within four (4) months from the date of handing over of the Gaon Sabha Land. In exceptional circumstances, this period can be extended further by 02 months.
9. The Gaon Sabha Land is being allotted to SDMC Horticulture wing for a period of 05 years, which can be extended further for another 05 year.



(DR. NIDHI SAROHE)
BDO (SOUTH)

F. No. BDO (South)/2018 | 565
Copy for information to:

Dated: 19/02/18

1. The DM (South), M. B. Road, Saket, New Delhi.
2. Dy. Commissioner, SDMC, Green Park, New Delhi.
3. Dir. (P), 1st Kripa Narayan Marg, Delhi-110054.
4. Dir. (Horticulture), SDMC, Dr Shyama Prasad Mukherjee Civic Centre, Minto Road, Delhi - 1100025.
5. PA to Divisional Commissioner, 5 Sham Nath Marg, Delhi-110054
6. PA to Commissioner, SDMC, Dr Shyama Prasad Mukherjee Civic Centre, Minto Road, Delhi - 110002.



(DR. NIDHI SAROHE)
BDO (SOUTH)

कच्चा कार्याधी रिपोर्ट काम डामानगर (अहरीकृत)

12

आज दिनांक 10/06/2021 को डी० डी० ए० द्वारा जारी पत्र सं० १२२ (१५) 2021/DP/LMA/21/DPH/156 दिनांक 07/06/2021 के अनुसार काम डामानगर की काम सभा शुरू की कच्चा कार्याधी के तहत निम्न खसरा नम्बरो के कच्चा डी० डी० ए० पि आउ को दिनांक जा रहा है। उनका विवरण निम्न प्रकार है।

| क्र.सं० | खसरा न० | रकबा | शौके की विधिति |
|---------|----------|--------------|---|
| 1. | 243 | 5-08 | 2-08 विस्ते भूचि पर शस्ता ईतसा 3-00 विस्ते भूचि आनन्द धामे के बन्दर अतिक्रमित है। |
| 2. | 578 | 1-10 | शस्ता |
| 3. | 922 | 4-16 | 4-16 समस्त भूचि पर अतिक्रमित है। |
| 4. | 923 | 4-16 | 1-02 मकानातो के रूप में अतिक्रमित 3-14 पर लोडिंग व-वारदीकारी |
| 5. | 1575 | 21-00 | पार्के, माफिर, शस्ता, खेल परिवार गह-खसरा न० तालाब के विवरण है। रफा डी० ए० सी० को अनुमति दी है। |
| 6. | 1564 | 1-02 | शौके पर अमान बाल विधिति है। तसा डी० डी० ए० के अतुरोप पर विधुगणक बाल के विवरण के लिगे अपा डी० ए० सी० को अनुमति प्रदान है। |
| 7. | 1565 | 1-10 | |
| 8. | 1592 | 23-07 | अगलाज 15-00 विस्ते भूचि बाली है। पूरा शेष भूचि पर मकानात के रूप में अतिक्रमित है। |
| 9. | 1613/1 | 0-13 | समस्त भूचि पर अतिक्रमित है। |
| 10. | 1620 | 2-01 | कालोनी के रूप में अतिक्रमित है। |
| 11. | 1630 | 0-12 | कालोनी के रूप में अतिक्रमित है। |
| 12. | 1644/2 | 0-18 | अतिक्रमित |
| 13. | 1646/मिन | 3-06 | कालोनी के रूप में अतिक्रमित है। |
| 14. | 1647/2 | 3-07 | — उपरोक्त — |
| | | <u>74-06</u> | |

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कामापेज संख्या

पेड़ों से आगे :-

| क्र.सं० | ख.अ.सं० | श.सं० | गो. की वि.पति |
|---------|-----------|-------|--|
| 15. | 1648/2 | 2-06 | कालोनी के मय में खाली खाली है। |
| 16. | 1649/1 | 1-05 | उपरोक्त - |
| 17. | 1655 | 4-16 | उपरोक्त - |
| 18. | 1656 मि.न | 3-12 | उपरोक्त - |
| 19. | 1657 मि.न | 1-02 | उपरोक्त - |
| 20. | 1658 मि.न | 2-03 | उपरोक्त - |
| 21. | 1659 | 5-18 | उपरोक्त - |
| 22. | 1660 | 4-16 | उपरोक्त - |
| 23. | 1661 | 4-16 | उपरोक्त - |
| 24. | 1654/2 | 3-04 | उपरोक्त - |
| 25. | 1667 | 4-04 | उपरोक्त - |
| 26. | 1668 मि.न | 0-15 | उपरोक्त - |
| 27. | 1673/2 | 0-04 | स्मॉल फ्लोर्स की कारीबारी के अंग |
| 28. | 1674 | 5-13 | शस्ता (पफका) |
| 29. | 1675 | 2-08 | खाली है। |
| 30. | 1688/2 | 1-04 | 10 वि.ख. खाली शेष पर-संरक्षण प्रतिष्ठान |
| 31. | 1689 | 4-16 | कालोनी के मय में खाली खाली है। |
| 32. | 1691 मि.न | 1-08 | उपरोक्त - |
| 33. | 1692 | 4-14 | जार्जिया स्कूल |
| 34. | 1693/3 | 2-01 | उपरोक्त - |
| 35. | 1699 | 3-07 | उपरोक्त - |
| 36. | 1700 | 9-19 | फिरनी सेड (खाली) |
| 37. | 1704 | 16-02 | मन्दिर, चौपाल, पार्क, तालाब के मय में वि.पति है जो वि.पति है जो एम.डी.ओ. के अंग में उपरोक्त है। |

90-13

Sumit

कालोनी सेड (खाली)

पेज सं 02 से आये:

| क्र.सं० | खसरा नं० | रकबा |
|---------|----------|---------------|
| 38. | 1705 | 0-09 |
| 39. | 1706 | 2-16 |
| 40. | 1707/1 | 1-12 |
| 41. | 1707/2 | 0-13 |
| 42. | 1707/3 | 0-13 |
| 43. | 1707/6 | 0-03 |
| 44. | 1726/1 | 0-13 |
| 45. | 1709/2 | 2-06 |
| 46. | 1710/2 | 3-15 |
| 47. | 1708 | 35-16 |
| 48. | 1712/2 | 52-17 |
| 49. | 1729 | 20-00 |
| 50. | 1758/1 | 3-14 |
| 51. | 1761/2 | 0-04 |
| 53. | 1761/13 | 0-08 |
| 54. | 1761/15 | 1-17 |
| 55. | 1761/17 | 2-09 |
| 56. | 1761/19 | 3-13 |
| 57. | 1761/20 | 1-08 |
| 58. | 1761/21 | 2-18 |
| 59. | 1761/22 | 1-08 |
| 60. | 1761/23 | 0-05 |
| 61. | 1761/24 | 2-01 |
| 61. | 1777 | 3-14 |
| 62. | 1778 | 3-16 |
| | | <u>149-08</u> |

जोके की स्थिति
 जोके पर कुआ स्थिति है व खाली
 जोके पर D.T.C. नाम स्टै-डाया है
 खाली है।
 खाली है।
 जलोनी के रूप में स्थापित है।
 शस्ता
 वस्ती प्लान के अन्तर्गत खाली
 भाग है।

आबादी के

वस्ती प्लान के अन्तर्गत खाली भाग
 शस्ता

फिरनी रोड के अन्तर्गत आबादी के
 साथ पड़ते हैं स्थापित खाली
 भाग स्थापित है निम्नलिखित के अन्तर्गत
 ही सभी स्थिति की जानकारी होयगी

जोकेन्द सेक्टर के अन्तर्गत
 क्र.सं 1-16 जोकेन्द सेक्टर के अन्तर्गत खाली
 2-00 विद्युत खाली जोके पर खाली
 वगैरे स्थिति है।

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Sumit

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पेज सं० 3 से साजे -

| क्र सं० | खसरा नं० | रकबा |
|---------|---------------|-------------|
| 63. | 1860 | 8-07 |
| 64. | 1866 | 3-12 |
| 65. | 1890 | 5-16 |
| 66. | 1895 | 2-00 |
| 67. | 1902 गिन | 2-16 |
| 68. | 1903 | 4-16 |
| 69. | 1904 | 4-16 |
| 70. | 1934 | 1-03 |
| 71. | 1929 | 2-04 |
| 72. | 1690 गिन | 2-14 |
| 73. | 811 | 7-00 |
| 74. | 844 | 4-16 |
| 75. | 845 | 4-12 |
| 76. | 846 | 6-10 |
| 76.A. | 847 | 4-16 |
| 77. | 1779 गिन | |
| 78. | 1803 गिन | |
| 79. | 1804 गिन | |
| 80. | 1807 गिन | |
| 81. | 1808 गिन | 9-00 (लगभग) |
| 82. | 1827 गिन | |
| 83. | 1828 गिन | |
| 84. | 1832 गिन | |
| 85. | 1833 गिन | |
| 86. | 1834 गिन | |
| 87. | 1747-1847 गिन | |
| 88. | 1915/2 | 1-00 |
| 89. | 1851/3 | 1-04 |

गाँव की विधि

फिरनी रोड (शस्ता)

शस्ता

लगभग 1-00 पिवे अतिअधित कालोनी के रूप में 4-16 गाँव पर खाली हैं।

खाली

खाली

खाली

अपकेकर फर्के चारो तरफ के गाँव

अतिअधित कालोनी के रूप में

खाली

अतिअधित कालोनी के रूप में

कालोनी के रूप में अतिअधित

ये खसरा खसरा नम्बर 20 (पूरी) के तहत फिरो गाँव खसरा नम्बरों के चारो तरफ विभाते हैं जो कि गाँव के 9-00 (लगभग) पर खाली हैं।

सती मन्दिर

कालोनी के रूप में अतिअधित

(Handwritten mark)

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कुल योग = 391-09

अतिअधित

कुल पेज सं० 5 पर

पेज सं 4 से आगे :-

पिछले पेजों पर दर्ज खसरा नम्बरों का संवेक्षण / निशानदेही डी.डी. के आधारे विभाग द्वारा T.S.M से कराया जायेगा। निशानदेही के कार्य में राजस्व विभाग व ख. वि. अ. (क) का स्टाफ पूर्ण सहयोग करेगा। T.S.M की निशान देही में खसरा नम्बरों की जो लिपि आयेगी वो सभी को जान्य होगी। उपरोक्त खसरा नम्बरों के अन्दर कोई कोई कल-प्रमाण रिकार्ड के अनुसार विचाराधीन नहीं है। इस प्रकार उपरोक्त राजस्व विभाग नम्बरों का कच्चा जैसा ही नैसा ही के आधार पर डी.डी. के विभाग के अधिकारी को देता जा रहा है। इस कच्चा कार्रवाई में खसरा नम्बरों के रिकार्ड केसो में लिखत खसरा नम्बरों का कच्चा नहीं देता जा रहा है। उपरोक्त खसरा नम्बरों का रिकार्ड मात्र में खसरा नम्बरों के कच्चे केसो में इस कच्चा कार्रवाई की प्रति हफ्ता पत्राची को दी जा रही है। इस कार्रवाई में निम्न अधिकारी व कार्रवाई को जे भाग लिया। उनके हस्ताक्षर पीछे।

10/6/21
 नरेन्द्र सिंह
 (पंचायत अधिकारी)
 (कच्चा देने वाले के हस्ताक्षर)
 ख. वि. अ. (क) कार्रवाई


10-6-21
 विवेक कुमार (नामव ठहराये)
 (कच्चा देने वाले के हस्ताक्षर)
 डी.डी. विभाग

10/6/21
 लीला पार शर्मा
 (हफ्ता पत्राची)

Sumit
 10/06/21
 सुमित सिंह
 पत्राची (डी.डी. विभाग)

10/6/2021
 हरिष कुमार
 (पीछे कार्रवाई)



 GPS Map Camera



New Delhi, Delhi, India
F4gj+p9q, Aya Nagar, New Delhi, Delhi 110047, India
Lat 28.476489° Long 77.130984°
15/03/2025 12:57 PM GMT +05:30



MUNICIPAL CORPORATION OF DELHI
 OFFICE OF THE DEPUTY DIRECTOR (HORT.)
 HORTICULTURE DEPARTMENT: SOUTH ZONE
 ROOM NO. 45, 2nd FLOOR MCD OFFICE BUILDING ,
 SRI AURBINDO MARG, GREEN PARK, NEW DELHI-110016
 Email ID :- adhsouthzone.mcd@gmail.com



DDH/ADH/SZ/MCD/2024-25/ 3706

Dated :- 20/03/2025

To,

✓ Executive Engineer,
 M- 4 (South Zone)/MCD

Subject :- Status report in compliance of order/directions of Hon'ble NGT in MA No. 64/2024 in OA No. 581/2023 "Tribunal on its motion regarding garbage, dumping material and raw material in Khasra No. 1706 Village Aya Nagar, New Delhi

Sir,

In compliance with the directions of the Hon'ble National Green Tribunal (NGT) regarding garbage, dumping material, and raw material in Khasra No. 1706, Village Aya Nagar, New Delhi, the following actions have been undertaken:

Land Handover and Development

- Khasra No. 1706, Village Aya Nagar, New Delhi, was handed over to the Horticulture Department, South Zone, MCD on 19.02.2018.
- The total area of the land is 3.33 acres, which includes a pond.
- Out of the total area, 0.46 acres has been designated for park development, while 2.87 acres is allocated for the pond.



Contn --- 2

Park Development and Maintenance

- Upon taking over, the Horticulture Department, South Zone, MCD developed the designated park area with plantation, grassing, gazebo installation, and an open gym.
- The park is currently being maintained by the Horticulture Department, South Zone, MCD.

Compliance with NGT Directions

- The garbage, dumping material, and raw material present in the park area have been removed by the Horticulture Department, South Zone, MCD, in accordance with the NGT's directions.

Maintenance of Pond Area

- The pond within the park is maintained by the Maintenance Department, South Zone, MCD.
- A formal request has been sent to the Maintenance Department, South Zone, MCD, for cleaning and necessary maintenance of the pond, vide letter No. DDH/ADH/SZ/MCD/2024-25/2872 dated 17.12.2024.

Current Status

- The park/land (except the pond) is presently clean and well-maintained.
- Photographs of the site are enclosed for reference.

This report is submitted for your kind perusal and necessary action.

PK Bamejce
Dy. Director (Hort.)
South Zone : MCD

Deputy Director (Hort.)
South Zone



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at: <http://dpcc.delhigovt.nic.in>

F. No. DPCC/(10)(10)(92)/Leg-08 / 5269-71

Dated: 13-03-2025

Subject: Minutes of the meeting taken by MS, DPCC at 03.00 PM on 13 March 2025

A meeting was convened in the chamber of MS DPCC at Delhi Secretariat on 13.03.2025 at 03.00 PM. List of the officials from MCD and DDA who attended the meeting is enclosed as **Annexure-1**. The issue was explained to the representatives of both MCD and DDA and sought the Action Taken Report/Compliance report from them regarding the rejuvenation of the pond in question at Aya Nagar. Sh. P K Banerjee , Dy Director (Horticulture), MCD informed that the park has been cleared from the garbage/C and D waste dumps and submitted the ATR in the meeting itself. Copy of the ATR submitted by the Horticulture Wing of MCD is enclosed as **Annexure-2**. Regarding the cleaning of the pond in question, Sh Shadab Alam from Maintenance Wing of MCD informed that they have taken certain measures to clear the pond. He assured that the Action Taken Report will be submitted by 02.00 PM on 17 March 2025. He however informed that the land on which the pond exists belongs to DDA and was handed over to MCD for maintenance purpose only Sh. Deepak Kumar, DDA was asked to ensure the cleaning of the pond in co-ordination with MCD in a time bound manner and submit ATR to DPCC. As far as the punitive action, it was decided to send letters to Heads of MCD and DDA to identify the responsible officers/officials in their respective departments and take suitable action against them.

Sh. P. K. Banerjee
EE-CFC-2 (DPCC)

Incharge, CMC-II

Copy to:

- (1) Deputy Director land management south zone – DDA (DD/LM/SZ-1) Room no C1/5 Vikas Sadan , INA , Delhi - 110023
- (2) Deputy Director(Horticulture) South Zone –Room 45, 2nd floor MCD office , SRI Aurbindo marg, Green Park , Delhi 110016
- (3) Deputy Director(Engineering Division) South Zone - Office of executive engineer, maintenance division 4 sector 4 pushp vihar ,Delhi -110017

Attendance Sheet

Date and Time: 13.03.2025 at 03:00 PM

Subject: Aya Nagar Issue

| S.No. | Name | Designation/ Department | Mobile No. | Sign |
|-------|-------------------|----------------------------|------------|------|
| 1. | PK Banerjee | DDA/40/II and SZ/MCD | 9717487494 | |
| 2. | pravin Dhowre | AE-M-IV/SZ | 9667452500 | |
| 3. | Krishan Lal | SS/SZ | 8826690503 | |
| 4. | Dharmraj Gantam | SO(H)/SZ/MCD | 8383023612 | |
| 5. | Shubham Srivastav | AE/smd-5/ PFA/ | 8960797971 | |
| 6. | DEEPAK KUMAR | DD/LM/SZ-I | 9711889848 | |
| 7. | Shadab Alam | BB-M-IV/SZ | 9650798702 | |
| 8. | Rajiv Rajan Jk | EE(EMS)/SZ MCD. | 9717788520 | |
| 9. | Dhruv Katoia | EE-CMC 2 (DPCC) | 8333923565 | |
| 10. | | | | |
| 11. | | | | |
| 12. | | | | |
| 13. | | | | |

No.: EE (M)-IV/SZ/2024-25/D- 406

Date: 26/11/24

To,
Executive Engineer
Delhi Development Authority
Southern Maintenance Division-5/DDA
Asian Games Village Complex
ASIAD Village, New Delhi-110049

Subject: Request regarding taking over the Aya Nagar Pond for further maintenance and cleaning work of pond.

Ref:- Letter No. EE (M)-IV/SZ/2024-25/D-78 dated 27.05.2024
Ref:- Reminder-1, EE (M)-IV/SZ/2024-25/D-110 dated 20.06.2024

Sir,

In continuation with our letters dated 27.05.2024 followed by reminder-1 dated 20.06.2024, it is again informed you that the work of improvement and restoration of Aya Nagar Pond under AMRUT-2 scheme had successfully been completed on 29.08.2023 by this office on the request of Horticulture department MCD. As reported, the pond is under Gram Sabha land which is owned by DDA.

The restoration works included restoration of boundary wall & fixing of grill, construction of shade, restoration of footpath etc. which has significantly enhanced the ecological balance and aesthetic appeal of the pond. The project aimed at rejuvenating the pond to serve as a sustainable water bodies that can benefit the local community and environment.

With the completion of the restoration work, it is crucial to ensure that pond should remain in its pristine condition. Regular maintenance and cleaning are essential to preserve its structure and to prevent any further degradation. All the necessary documentation and support will be provided to facilitate joint inspection.

Keeping in view of above, it is again requested to take over the Aya Nagar pond for further maintenance and also get the cleaning work started as soon as possible. The date and time may be intimated to this office for handing/taking over process.

We look forward to your positive response.

Sd/-
EE-(M-IV)/SZ

Copy to:-

1. E-in-C-II for kind information pl.
2. C.E (South) for kind information pl.
3. DC/SZ for kind information pl.
4. DM (South), M.B road Saket for kind information pl.
5. S.E-II/SZ for kind information pl.
6. DDH/SZ for further necessary action.
7. A.E & J.E to pursue the matter with DDA.
8. Office copy

SHADAB ALAM
Executive Engineer (M-IV)/sz
Municipal Corporation of Delhi



65
MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER-M-IV/SZ,
SEC-IV, PUSHP VIHAR, NEW DELHI 110017

(18)
REMINDER-III

एक कदम स्वच्छता की ओर

No.: EE (M)-IV/SZ/2024-25/D- 596

Date: 11/3/25

To,

Executive Engineer
Delhi Development Authority
Southern Maintenance Division-5/DDA
Asian Games Village Complex
ASIAD Village, New Delhi-110049

Subject: Request regarding taking over the Aya Nagar Pond for further maintenance and cleaning work of pond.

Ref:- Letter No. EE (M)-IV/SZ/2024-25/D-78 dated 27.05.2024

Ref:- Reminder-I, EE (M)-IV/SZ/2024-25/D-110 dated 20.06.2024

Ref:- Reminder-II, EE (M)-IV/SZ/2024-25/D-406 dated 26.11.2024

Sir,

In continuation with our letters dated 27.05.2024 followed by Reminder-I dated 20.06.2024 and Reminder-II dated 26.11.2024, it is again informed you that the work of improvement and restoration of Aya Nagar Pond under AMRUT-2 scheme had successfully been completed on 29.08.2023 by this office on the request of Horticulture department MCD. As reported, the pond is under Gram Sabha land which is owned by DDA.

The restoration works included restoration of boundary wall & fixing of grill, construction of shade, restoration of footpath etc. which has significantly enhanced the ecological balance and aesthetic appeal of the pond. The project aimed at rejuvenating the pond to serve as a sustainable water bodies that can benefit the local community and environment.

With the completion of the restoration work, it is crucial to ensure that pond should remain in its pristine condition. Regular maintenance and cleaning are essential to preserve its structure and to prevent any further degradation. All the necessary documentation and support will be provided to facilitate joint inspection.

Keeping in view of above, it is again requested to take over the Aya Nagar pond for further maintenance and also get the cleaning work started as soon as possible. The date and time may be intimated to this office for handing/taking over process.

We look forward to your positive response.

EE-(M-IV)/SZ

SHADAB ALAM
Executive Engineer (M-IV)/sz
Municipal Corporation of Delhi



66

MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER-M-IV/SZ,
SEC-IV, PUSHP VIHAR, NEW DELHI 110017



No.: EE (M)-IV/SZ/2024-25/D- 78

Date: 27/5/24

To,

Executive Engineer
Delhi Development Authority
Southern Maintenance Division-5
Near Sarita Vihar Metro Station
Sarita Vihar, New Delhi-110076

Subject: Request regarding taking over the Aya Nagar Pond for further maintenance and cleaning work.

Sir,

It is to inform you that the work of improvement and restoration of Aya Nagar Pond under AMRUT-2 scheme had successfully been completed on 29.08.2023 by this office on the request of Horticulture department MCD. As reported, the pond is under Gram Sabha land which is owned by DDA.

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With the completion of the restoration work, it is crucial to ensure that pond should remain in its pristine condition. Regular maintenance and cleaning are essential to preserve its structure and to prevent any further degradation. All the necessary documentation and support will be provided to facilitate smooth handing/taking over process.

Keeping in view of above, it is kindly requested to take over the Aya Nagar pond for further maintenance and also get the cleaning work started as soon as possible. The date and time may be intimated to this office for handing/taking over process.

We look forward to your positive response.

- sel.
EE-(M-IV)/SZ

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EE-(M-IV)/SZ
SHADAB ALAM
Executive Engineer (M-IV)/sz
Municipal Corporation of Delhi



MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER-M-IV/SZ,
SEC-IV, PUSHP VIHAR, NEW DELHI 110017

REMINDER-I



No.: EE (M)-IV/SZ/2024-25/D-110

Date: 20/6/24

To,

Executive Engineer
Delhi Development Authority
Southern Maintenance Division-5/DDA
Asian Games Village Complex
ASIAD Village, New Delhi-110049

Subject: Request regarding taking over the Aya Nagar Pond for further maintenance and cleaning work of pond.

Ref:- Letter No. EE (M)-IV/SZ/2024-25/D-78 dated 27.05.2024

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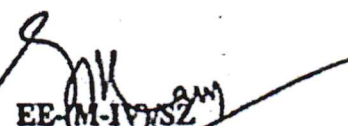
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-Sol.
EE-(M-IV)/SZ

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EE-(M-IV)/SZ
SHADAB ALAM
Executive Engineer (M-IV)/sz
Municipal Corporation of Delhi